

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NPAT FURNITURE PRIVATE LIMITED Date of Commencement of Liquidation: 20-10-2020; List of Stakeholders as on Date: 27-12-2020; Name of IP: Mr. Kaushik Jayantilal Shah; Last 5 digit of registration number: 10379

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		220000		222000				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	7051329		7051329				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	697161		697161				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	7968490	0	7970490				